CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 838.

Dated: 14 JUL 1993

•	APPLICATION NO(s)	74.	_190.
Applicant P. N	V. Anouda R	Zeeo vs !	Disector	
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SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY/INTERIM ORDER passed by this Tribunal in the above said application(s) on -30-6-75-

olc

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: :BANGALORE

DATED THIS THIRTIETH DAY OF JUNE, 1993

Present: Hon'ble Justice Mr. P.K.Shyamsundar, Vice Chairman
Hon'ble Mr. V.Ramakrishnan, Member (A)

APPLICATION NO. 674/1990

Sri P.N.Andnda Rao Aged 30 years, S/o Sri R.Narasinga Rao, No.741, Devendra Palya, Opp. M.S.R. High School, Bangalore-560 054

... Applicant

(Dr.M.S. Nagaraja - Advocate)

Versus

- The Director,
 Airborne Mineral Survey &
 Exploration Wing,
 Geological Survey of India,
 55/C, 40th Cross, 8th Block,
 Jayanagar,
 Bangalore-560 082.
- 2. The Deputy Director General, Airborne Mineral Survey & Exploration Wing, Geological Survey of India, No.2, Church Street, Bangalore-560 001.
- 3. Shri K.C.Chikkanna, S/o Sonna Chikkaiah, Technical Operator, G.S.I., M.A.S.E., Prestige Complex, Church Street, Bangalore-1.

रास्य संव जय

... Respondents

(Shri M. Vasudeva Rao - Advocate for R1 and R2)

This application having come up for hearing before this Tribunal today, Hon ble Justice Mr.P.K.Shyam-

....2/-

We note that an interim direction has already been issued by this Tribunal on 30.10.1992, which is operating at present. With the consent of all concerned, the matter is disposed off finally with the direction that the interim order passed on 30.10.1992 will continue subject to the decision of the Supreme Court in Mallik's case referred to in that order.

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MEMBER (A)

VICE CHAIRMAN

TRUE COPY

SECTION OFFICER TRIBUNAL

CENTRAL ADMINITER TRIBUNAL ADMINITERAL RENCH

BASSALORE